

THE CANTONMENTS (AMENDMENT) ACT, 1991

No. 1 OF 1991

[15th January, 1991.]

An Act further to amend the Cantonments Act, 1924.

BE it enacted by Parliament in the Forty-first Year of the Republic of India as follows:—

- 1. This Act may be called the Cantonments (Amendment) Act, 1991.**
- 2. In section 27 of the Cantonments Act, 1924, in sub-section (1), for the words "twenty-one years", the words "eighteen years" shall be substituted.**

**Short
title.**

**Amend-
ment of
section
27 of Act
2 of 1924.**